

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-510
CP No.-100/66/ND/2022

IN THE MATTER OF:

Paytm E-Commerce Pvt. Ltd.

....Applicant

SECTION

U/s .66 rw 52 CA 2013

Order delivered on 19.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Satwinder Singh, Mr. Lokesh Dhyani, Ms. Ashima Jain, Advs.

For the Respondent :

ORDER

Ld. Counsels for both the sides are present. Since the matter is likely to take considerable time and another Special Bench is to be held today, list the matter on **24.01.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(P.S.N PRASAD)
MEMBER (J)